

National Company Law Tribunal

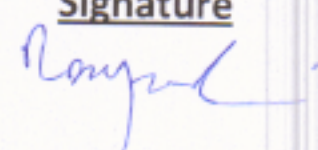
Allahabad Bench

CA NO. 34 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Verve Professional Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 230-232 of Companies act of 2013.

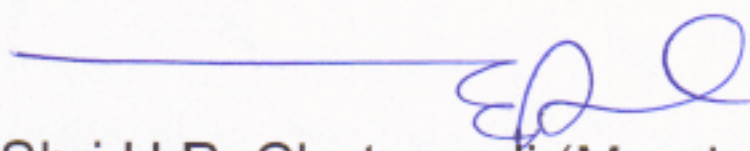
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	R. P. Agrawal	Adv.	Petitioner	
<u>2.</u>				

Order Dated 25.04.2017 CA NO 34/ALD/2017 Verve Professional Pvt Ltd.

Shri R.P Agrawal Advocate Represents for petitioner company and Shri M.K Bari for central government.

Argument for 1st motion company application are heard the order is reserved for After Lunch session.

Date- 25.04.2017


Shri H.P. Chaturvedi (Member Judicial)